IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD

Information in connection with Criminal Cases involving Member of Parliament / Member of Legislative Assembly
(MPs/MLAs)

| Sr. No. | Name of the Member of Parliament / Member of Legislative Assembly (MPs / MLAs) | Case No. | Case Status |
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| CRIMINAL WRIT PETITION | | | |
| 1 | Nitin Suresh Patil & Ors, (Sandipan Asaram Bhumre (MP) Petitioner No. 2, Shaikh Abdul Sattar Shaikh Abdul Nabi Petitioner No. 3) V/s. Sadashiv Ambadas Gaike & Ors | Cri.Appln. 1633/2021 in Cri. W.P. No..409/2021 | For Admission |
| 2 | Ratnakar Manikrao Gutte V/s. The State of Maharashtra & Ors | Cri. W.P. No. 28/2023 | For Admission |
| 3 | Ratnakar Manikrao Gutte V/s. The State of Maharashtra | Cri. W.P. No. 263/2022 | For Admission |
| 4 | Nandkishor Ratanlal Shrma & Ors (Ratnakar Manikrao Gutte Petitioner No. 4) V/s. The State of Maharashtra | Cri. W.P. No. 238/2022 | For Admission |
| 5 | Nandkishor Ratanlal Shrma & Ors, (Ratnakar Manikrao Gutte Petitioner No. 4) V/s. The State of Maharashtra | Cri. W.P. No. 986/2019 | For Admission |
| 6 | Girdhar Shivaji Solanke V/s. The State of Maharashtra & Anr, (Ratnakar Manikrao Gutte Rno. 2) | Cri. W.P. No. 872/2019 | For Admission |
| 7 | Prashant Bansilal Bamb V/s. The State of Maharashtra & Ors, | Cri. W.P. No. 33/2024 | For Admission |
| 8 | Prashant Bansilal Bamb V/s. The State of Maharashtra & Anr, | Cri. W.P. No.273/2022 With Cri. Appln.No. 3944/2022 | ForAdmission |

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| 9 | Prashant Bansilal Bamb<br>V/s.<br>The State of Maharashtra & Ors, | CRPIL No. 01/2020 | For Admission |
| 10 | Dr. Sujay Radhakrishna Vikhe Patil (EX-MP)<br>V/s.<br>Dadasaheb Kushabapu Pawar & Ors | Cri. Appln. No. 1423/2021 in Cri. W.P. No. 690/2021 | For Admission |
| 11 | Vijay Bhaskarrao Patil & Ors,<br>V/s.<br>The State of Maharashtra & Ors,<br>(Girish Dattatraya Mahajan Rno. 8) | Cri. W.P. No. 309/2023 | For Admission |
| 12 | Shriram Govindrao Pawar<br>V/s.<br>The State of Maharashtra & Ors,<br>(Rajesh Sambhaji Pawar Rno. 4) | Cri. W.P. No. 1486/2023 | For Admission |
| 13 | Snil Surajprakash Kalantri<br>V/s.<br>Rajensh Shriramji Dagadia & Ors,<br>(Laxman Madhavrao Pawar Rno. 3) | Cri. W.P. No. 761/2023 | For Admission |
| 14 | Sandip Ravindra Kshirsagar<br>V/s.<br>The Honorable Minister & Anr, | Cri. W.P. No. 1085/2020<br>with<br>Cri. W.P. No. 1083/2020 | For Admission |
| 15 | Sandip Ashok Bhambarkar<br>V/s.<br>The State of Maharashtra & Ors,<br>(Sangram Arun Jagtap Rno. 2) | Cri. W.P. No. 738/2023 | For Admission |
| 16 | Bapu Shankar Dighe<br>V/s.<br>Radhakrishna Eknath @ Balasaheb Vikhe Patil & Ors, | Cri. Appln. No. 1395/2019 in Cri. W.P. No. 535/2019 | For Admission |
| 17 | Laximan Kashinath Sable<br>V/s.<br>The State of Maharashtra & Ors,<br>(Ashutosh Ashokrao Kale Rno. 6) | Cri. W.P. No. 1179/2021 | For Admission |
| 18 | Babanrao Dattatraya Lonikar<br>V/s.<br>The State of Maharashtra & Anr | Cri. W.P. No. 1726/2018 | For Admission |
| 19 | Appsaheb Sampatrao Ikhe & Ors<br>(Sau. Rajanitai Ashok Patil Petitioner No. 10 Ex-MP) V/s.<br>The State of Maharashtra | Cri. W.P. No. 1113/2017 | For Hearing |

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| 20 | Harshwardhan s/o Raibhan Jadhav (Ex-MLA)<br>V/s.<br>The Union of India & Ors | CRPIL No. 10/2020 | For Admission |
| 21 | Anil Umrao Gote<br>(Ex-MLA)<br>V/s.<br>The State of Maharashtra & Ors | Cri. Appln. No. 1195/2020 in Cri. W.P. No.476/2020 | For Admission |
| 22 | Sanjana @ Ranjana W/o. Harshwardhan Jadhav<br>V/s.<br>Harshwardhan Raibhan Jadhav<br>(Ex-MLA) | Cri. W.P. No. 1690/2020 | For Order |
| 23 | Harshwardhan Raibhan Jadhav<br>(Ex-MLA)<br>V/s.<br>The State of Maharashtra | Cri.Appeal No. 23/2017 | Admission/ Hearing |

CRIMINAL APPLICATION

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| 1 | Ratnakar Manikrao Gutte<br>V/s.<br>The State of Maharashtra & Anr | Cri. Appln. No. 689/2020 | For Admission |
| 2 | Ratnakar Manikrao Gutte<br>V/s.<br>The State of Maharashtra & Anr | Cri. Appln. No. 707/2020 | For Admission |
| 3 | Ratnakar Manikrao Gutte<br>V/s.<br>The State of Maharashtra & Anr | Cri. Appln. No. 708/2020 | For Admission |
| 4 | Mangesh Ramesh Chavan<br>V/s. | Cri. Appln. No. 3810/2022 | For Admission |
| 5 | Prakash Sundarrao Solanke<br>V/s.<br>The State of Maharashtra & Anr | Cri. Appln. No. 2513/2023 | For Admission |
| 6 | Omprakash S/o. Bhupalsingh @ Pawanraje Nimbalkar (MP) & Ors,<br>V/s.<br>The State of Maharashtra & Anr | Cri. Appln. No. 3971/2023 | For Admission |

| CRIMINAL APPEAL | | | |
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| 1 | Sandipan Asaram Bhumre (MP)<br>V/s.<br>The State of Maharashtra | Cri. Appln. No. 1291/2022 in Cri.Appeal 343/2016 | For Hearing |
| 2 | Pradeep Shivnarayan Jaiswal<br>V/s.<br>The State of Maharashtra | Cri.Appeal No. 283/2021 | For Hearing |
| 3 | Nanasaheb Mahadu Dike<br>V/s.<br>Prashant Bansilal Bamb & Ors | Cri.Appeal No. 613/2019 | For Admit |
| 4 | Shri. Chaitanya Builders & Contractors & Anr,<br>(Lahu Natha Kanade Appellant No. 2)<br>V/s.<br>Rahul Prakash Mandhare | Cri. Appeal No. 662/2022 | For Admission |
| 5 | Sanjay Baburao Bansode<br>V/s.<br>The State of Maharashtra | Cri. Appeal No. 645/2009 | For Hearing |
| 6 | The State of Maharashtra<br>V/s.<br>Arjun s/o Panditrao Khotkar & Ors<br>(Ex-MLA) | Cri.Appeal No. 559/2006 | For Hearing |
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| CRIMINAL REVISION APPLICATION | | | |
| 1 | Sanjay @ Bandu Haribhau Jadhav (MP)<br>V/s<br>The State of Maharashtra | Cri. Revn. Appln. No. 282/2017 | For Hearing |
| 2 | Shakuntala Kisan Khaire & Anr,<br>V/s.<br>The State of Maharashtra & Ors,<br>(Nilesh Dnyandeo Lanke (MP) Respondent No. 10) | Cri. Rev. Appln. No. 54/2024 | For Order |

The abovesaid information is physically verified and checked.

Date : 18/06/2024

Sd/-
Assistant Registrar
(Criminal "A")